

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1860
ANSWERED ON-11/12/2024

STANDARDS FOR ROAD DESIGN, CONSTRUCTION AND MAINTENANCE

1860. DR. FAUZIA KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the number of accidents, fatalities and injuries that are due to defects in road infrastructure in the last three years;
- (b) whether the Motor Vehicles Act has any provision to ensure strict compliance with road design, construction and maintenance standards; and
- (c) whether the Ministry has notified any such standards to be followed for national highways and other roads?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per data received from the States/UTs, the road accidents are multi-causal phenomenon and are the result of an interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition. Based on the data received from the States/ UTs, total number of road accidents, fatalities and persons injured on all roads in the country due to any reason from calendar year 2020 to 2022 is given in the table below : -

Year	Total No. of Road Accidents	Total No. of Fatalities	Total No. of Persons Injured
2020	3,72,181	1,38,383	3,46,747
2021	4,12,432	1,53,972	3,84,448
2022	4,61,312	1,68,491	4,43,366

(b) Sub-section (1) of Section 198A of the Motor Vehicles Act, 1988 provides for any designated authority, contractor, consultant or concessionaire responsible for the design or construction or maintenance of the safety standards of the road to follow such design, construction and maintenance standards, as may be prescribed by the Central Government from time to time.

(c) Indian Roads Congress (IRC) formulates Standards, Guidelines, Manuals, etc. for all aspects of highway building and maintenance, including road safety. Government also issues policy circulars on road safety engineering issues pertaining to National Highways (NHs). Such Standards, Guidelines, Manuals of IRC and policy circulars are applicable and binding on all NHs.
